COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 279 OF 2016 &
IA NO. 576 OF 2016

Dated: 2nd August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. **...Appellant(s)**

Vs.

Central Electricity Regulatory Commission & Ors. **...Respondent(s)**

Counsel for the Appellant(s) : Ms. Nehul Sharma
Ms. Sanjna Dua
h/f Ms. Suparna Srivastava

Counsel for the Respondent(s) : Ms. Divya Chaturvedi
Mr. Saransh Shaw for R-2 & R-3

Mr. Pallav Mongia
Mr. Mridul Chakravarty for R-4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on ***20.11.2018.***

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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